

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **19.06.2023** (MONDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10: 30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 148/2022 IA No. 345, 346/2022 & 185/2023	BV Gautham Vs Clarke Energy India Pvt Ltd. & Anr.	Mr. T.K Bhaskar For Mr. Vikram Jain & Mr. Mayan H Jain	Mr. Yogesh Kanna- R1 Mr.AG Sathiyarayanan- R2

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By the order of Hon'ble Member (J)
(Chennai Bench)

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